

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1234
ANSWERED ON:30.11.2012
INADEQUATE MEDICINES IN GOVERNMENT HOSPITALS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that the patients at Government hospitals are forced to purchase medicines from the market as the hospitals are not supplied with adequate medicines;
- (b) if so, the details thereof indicating the number of such cases reported in the country during the last three years and the current year, State/UT-wise including Karnataka;
- (c) the steps taken/proposed to be taken by the Government to supply adequate medicine to hospitals in the country;
- (d) whether the Government has conducted/proposes to conduct any investigation to find out the reasons for such a situation; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e) Health is a State subject and hence no such information is maintained centrally. In so far as three Central Government hospitals in Delhi namely Safdarjung Hospital, Dr. RML Hospital, LHMC and associated Hospitals are concerned, medicines are provided to the admitted patients free of cost. Medicines to OPD patients are provided from the pharmacy of the hospital as per formulary of the hospital. In case some medicines are not available in the hospital store, it is made available by local purchase through prescribed chemists.